

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.J. Shri Gopal G. Bhansali
COURT 11 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 24-03-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
At 11.00 AM Morning Session				
1	SUIT	103431/2007	KRISHNAKUMAR JIVRAM THAKKAR Vs B.M.C. ANR.	NANDU PAWAR
2	SUIT	103440/2007	ATUL MOTIRAM THAKKAR Vs B.M.C. ANR.	NANDU PAWAR
<u>HEARING</u>				
3	SUIT	101217/2014	DEEN MOHMED N. QURESHI Vs MCGM	V T DUBEY AND ASSOCIATES
<u>RECORDING EVIDENCE</u>				
4	SUIT	101570/2015	Thomas Augustine Antao Vs MCGM	S.K.Dubey
5	SUIT	101571/2015	Thomas Augustine Antao Vs MCGM	Pratap Singh
At 11.00 AM Morning Session				
6	SUIT	101223/2013	JUNED SHAH S-O HARAN SHAH Vs MCGM	M-S KHILNANI AND CO.
<u>RECORDING EVIDENCE P.H.</u>				
7	SUIT	102332/2010	AKASH IMPEX Vs THE MUNICIPAL CORPORATION OF GR.MUMBAI AND ANR	ASHOK M.SAROAGI
8	SUIT	109166/1999	SHRI BADRINARAYAN R TIWARI Vs M S VISHWAMBAR TRUST AND ORS	SHRI E K SASIDHARAN SHRI N U MATAI AND ORS
<u>ADMISSION DENIAL</u>				
9	SUIT	102944/2013	M-S AKAASH IMPEX Vs M C G M	A M SARAOGI
<u>DRAFT ISSUES</u>				

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10	SUIT	100047/2017	Shobha Tukaram Kamble Vs 1.Asst. Engineer (B and F) S Ward II 2.MCGM	Pankaj K. Pandey
<u>WRITTEN STATEMENT</u>				
11	SUIT	101572/2015	Thomas Augustine Antao Vs MCGM	Pratap Singh
12	SUIT	100290/2018	Mr. Ammar Abbas Badhra Vs MCGM	M. R. Sherekar
<u>NM FOR HEARING</u>				
At 2 45 pm Afternoon Session				
13	SUIT	102828/2014	Smt. Premavathy Subramaniam Vs 1.Thakurdham CHS Ltd. 2.Madankumar jain 3.Sanjay Shivkumar Singh and Ors	Jeetendra H. Ramugade
Sub Matter: NOTICE OF MOTION/0104203/2014				
Sub Matter: CHAMBER SUMMONS/0101810/2017				
Sub Matter: CHAMBER SUMMONS/0100587/2015				
Sub Matter: NOTICE OF MOTION/0100133/2015				
Sub Matter: NOTICE OF MOTION/0101224/2015				
14	NOTICE OF MOTION	104203/2014	Premavathy Subramaniam Vs Thakurdham CHS Ltd and Ors	Jeetendra H Ramugade
(Main Matter SUIT/0102828/2014)				
15	NOTICE OF MOTION	100133/2015	Smt. Premavathy Subramaniam Vs 1.Thakurdham CHS Ltd. And Ors.	Jeetendra H. Ramugade
(Main Matter SUIT/0102828/2014)				
16	CHAMBER SUMMONS	100587/2015	Premavathy Subramaniam Vs Thakurdham CHS Ltd., and Ors.	Jeetendra H. Ramugade
(Main Matter SUIT/0102828/2014)				
17	NOTICE OF MOTION	101224/2015	Smt Premavathy Subramaniam Vs Thakurdham CHS Ltd And Ors	Jeetendra H Ramugade
(Main Matter SUIT/0102828/2014)				

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18	SUIT	101704/2018	Hiralal Rajaram Yadev Vs MCGM	M. V. Holamagi
19	CHAMBER SUMMONS	101810/2017	Smt. Premavathy Subramaniam Vs 1.Thakurdham CHS Ltd. 2.Madankumar jain 3.Sanjay Shivkumar Singh and Ors	Jeetendra H. Ramugade
(Main Matter SUIT/0102828/2014)				
20	NOTICE OF MOTION	104191/2017	Hiralal Rajaram Yadav - Suit Stamp No.10823 of 2017 Vs BMC	M. V. Holamgi
21	NOTICE OF MOTION	101182/2018	Shri Pranay Pundlik Khadapkar - Suit Stamp No.4030 of 2018 Vs MCGM	B. P. Shukla
22	SUIT	102283/2018	Tajuddin Anwar Ahmed Shaikh Vs MCGM	Shri Pratap F. Singh
Sub Matter: CHAMBER SUMMONS/0102175/2018				
Sub Matter: NOTICE OF MOTION/0100155/2019				
23	CHAMBER SUMMONS	102175/2018	Tajuddin Anwar Ahmed Shaikh Vs MCGM And Ors	Adv V. T. Dubey And Associates
(Main Matter SUIT/0102283/2018)				
24	NOTICE OF MOTION	100155/2019	Tajuddin Anwar Ahmed Shaikh Vs MCGM	Shri Pratap F. Singh
(Main Matter SUIT/0102283/2018)				
25	SUIT	101364/2019	Shahnawaz Zafar Khan Vs MCGM	V. T. Dubey And Associates
26	NOTICE OF MOTION	102869/2019	Mr. Farukh Shamsuddin Shaikh - Suit St. No. 8337 of 2019 Vs MCGM And Ors	Pratap F. Singh
27	SUIT	102601/2019	Shri Pranay Pundlik Khadapkar Vs MCGM	Mr. B. P. shukla

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28	SUIT	100118/2020	Mr. Farukh Shamsuddin Shaikh Vs MCGM	Shri. Pratap F. Singh
<u>NOTICE OF MOTION</u>				
29	NOTICE OF MOTION	100695/2020	Jamiat Ahle-Hadis Educational Trust Vs MCGM	Siddharth Wakode and Vaibhavi Pawar
(Main Matter SUIT/0101877/2015)				
<u>NM REPLYREJOINDER</u>				
30	SUIT	101083/2017	Mr. Raju Abraham John Vs MCGM	Pankaj Dwivedi
Sub Matter: NOTICE OF MOTION/0101722/2017				
31	NOTICE OF MOTION	101722/2017	Mr. Raju Abraham John Vs MCGM	Pankaj Dwivedi
(Main Matter SUIT/0101083/2017)				
32	SUIT	102326/2019	Yasain Adambhai Ali Mamda Vs MCGM	Megha Shigavan
Sub Matter: NOTICE OF MOTION/0103564/2019				
33	NOTICE OF MOTION	103564/2019	Yasain Adambhai Ali Mamda Vs MCGM	Megha Shigavan
(Main Matter SUIT/0102326/2019)				
At 2 45 pm Afternoon Session				
34	NOTICE OF MOTION	101957/2013	MR. MOHD. SALIM QURESHI Vs MCGB	SANAA H. QURESHI
(Main Matter SUIT/0102503/2013)				
35	NOTICE OF MOTION	101958/2013	MR. QURATULAEN NAFEES AHMED Vs MCGB	SANAA H. QURESHI
(Main Matter SUIT/0102504/2013)				
36	NOTICE OF MOTION	101959/2013	MR. SHABIR MOHD. AKBAR HIRA PURE Vs MCGB	SANAA H. QURESHI
(Main Matter SUIT/0102671/2013)				

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37	NOTICE OF MOTION	101960/2013	MRS. ROSY A. BORGES Vs MR. ALFRED MENEZES AND ORS	G.B. PAWAR
(Main Matter SUIT/0102671/2013)				
38	SUIT	102503/2013	MOHAMMED SALIM QUSHI Vs MCGM	SANAA H QURASHI
Sub Matter: NOTICE OF MOTION/0101957/2013				
39	SUIT	102504/2013	QURATULAEM NAFEAD AHMAD Vs MCGM	SANAA H QURESHI
Sub Matter: NOTICE OF MOTION/0101958/2013				
40	SUIT	102671/2013	SHABIR MOHMMAD AKBAR HIRAYSHE Vs MCGM	SANAA H QURESHI
Sub Matter: NOTICE OF MOTION/0101960/2013				
Sub Matter: NOTICE OF MOTION/0101959/2013				
41	SUIT	101424/2016	Mr. Mohammed Shakir Shagir Khan Vs The MCGM	Shri. S.K. Dubey
Sub Matter: NOTICE OF MOTION/0100456/2017				
42	NOTICE OF MOTION	100456/2017	Mr. Mohammed Shakir Shagir Khan Vs The MCGM	Shri. S.K. Dubey
(Main Matter SUIT/0101424/2016)				
43	SUIT	102310/2017	Shri Ramchandra Sunke Vs MCGM	V. T. Dubey and Associates
Sub Matter: NOTICE OF MOTION/0103684/2017				
Sub Matter: NOTICE OF MOTION/0104288/2017				
44	NOTICE OF MOTION	103684/2017	Shri Ramchandra Sunke Vs MCGM	V. T. Dubey and Associates
(Main Matter SUIT/0102310/2017)				

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45	NOTICE OF MOTION	104288/2017	Shri Ramchandra Sunke Vs MCGM	V. T. Dubey and Associates
(Main Matter SUIT/0102310/2017)				
<u>C/S ARGUMENTS</u>				
46	NOTICE OF MOTION	104647/2018	Ibrahim Ahmed Shareef - Suit No.111 of 2019 Vs MCGM	Khan Gulnaz
47	NOTICE OF MOTION	104649/2018	Adam Ahmed Shareef - Suit St. No.15944 of 2018 Vs MCGM	Khan Gulnaz
48	SUIT	100111/2019	Ibrahim Ahmed Shareef Vs MCGM	Khan Gulnaz
Sub Matter: CHAMBER SUMMONS/0100381/2019				
49	SUIT	100112/2019	Adam Ahmed Shareef Vs MCGM	Khan Gulnaz
Sub Matter: CHAMBER SUMMONS/0100382/2019				
50	CHAMBER SUMMONS	100381/2019	Ibrahim Ahmed Shareef Vs MCGM	Khan Gulnaz
(Main Matter SUIT/0100111/2019)				
51	CHAMBER SUMMONS	100382/2019	Adam Ahmed Shareef Vs MCGM	Khan Gulnaz
(Main Matter SUIT/0100112/2019)				
<u>REPLY</u>				
At 11.00 AM Morning Session				
52	SUIT	104402/2012	LAXMAN KISAN KAKADE Vs MUMBAI MUNICIPAL CORPORATION OF GREATER MUMBAI	B S GAIKWAD ADV. RAWDE
